

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.19403/2024

(Arising out of impugned final judgment and order dated 21-04-2022 in WA No. 2267/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

STATE OF UP & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT, NASEEB ALI ALBI
ISLAMIYA JUNIOR HIGH SCHOOL & ANR.

Respondent(s)

(IA No.142598/2024-CONDONATION OF DELAY IN FILING SLP, IA No.142599/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.142600/2024-EXEMPTION FROM FILING O.T.)

Date : 12-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s)

Mr. Harish Pandey, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. List along with Civil Appeal No.3743/2024 etc.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
COURT MASTER (NSH)